

IN THE INCOME TAX APPELLATE TRIBUNAL PANAJI BENCH
PANAJI

BEFORE SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER &
SHRI G D PADMAHSHALI ACCOUNTANT MEMBER

I T A. Nos. 70/PAN/2024
(A.Y.2018-19)

Mahesh Shankar Kambli, 306 C wings Devashri Garden, Bhaswin Garage,Alto Porvorim, Bardez, North Goa.-403501, Goa.	Vs .	National Faceless Assessment Centre, New Delhi-110003.
PAN/GIR No. ADXPK0520B		
(अपीलार्थी/Appellant)		(प्रत्यर्थी/Respondent)

Assessee by	None(Letter 11-04-2025)
Revenue by	Smt.Rijula Uniyal.Sr.DR

सुनवाई की तारीख/Date of Hearing	08.05.2025
घोषणा की तारीख/Date of Pronouncement	08.05.2025

ORDER

PER PAVAN KUMAR GADALE JM:

The appeal is filed by the assessee against the order of the National Faceless Appeal Centre (NFAC), Delhi / (CIT(A) passed u/sec 250 of the Act.

2. At the time of hearing, it was brought to the knowledge, that the assessee has filed letter on 11-04-2025 mentioning the withdrawal of the above appeal filed before the Hon'ble Tribunal and the Ld. DR has no objections. Accordingly,

the appeal filed by the assessee is treated as withdrawn and is dismissed.

Order pronounced in the open court on 08.05.2025.

Sd/-

**(GD PADMAHSHALI)
ACCOUNTANT MEMBER**

Panaji Dated: 08/05/2025

Sd/-

**(PAVAN KUMAR GADALE)
JUDICIAL MEMBER**

Copy of the Order forwarded to:

1. The Appellant,
2. The Respondent
3. The CIT(A)-
4. CIT
5. DR, ITAT
6. Guard file.

//True Copy//

BY ORDER,
(Asstt. Registrar)ITAT,
Panaji

		Date	<u>Initial</u>	
1.	Draft dictated on			PS
2.	Draft placed before author			PS
3.	Draft proposed & placed before the second member			PS
4.	Draft discussed/approved by Second Member.			PS
5.	Approved Draft comes to the Sr.PS/PS			PS
6.	Kept for pronouncement on			
7.	File sent to the Bench Clerk			
8.	Date on which file goes to the AR			
9.	Date on which file goes to the Head Clerk.			
10.	Date of dispatch of Order.			
11.	Dictation Pad is enclosed			